

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 92/(ND)/2009  
RT CP No. 203/Chd/Hry/2016**

Ramesh Kumar Gupta.

...Petitioner

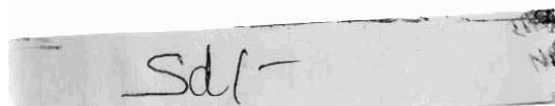
Versus.

Otto International Pvt. Ltd.

...Respondent

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the same falls within the territorial jurisdiction of this Tribunal. List the matter on 11.09.2017. Notice to counsel for both the parties be issued by Speed Post.



(Justice R.P. Nagrath)  
Member (Judicial)

✓ July 21, 2017  
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